प्रदेश में गार्टोंक में हमारा एक ही बाणिजय दूत है जब कि वह इलाका कई सौ मील सम्बा बोड़ा फैला हुआ है और कई जगह ब्यापरियों को कठिनाइयां होती हैं तो क्या वहां पर कोई डिप्टी ट्रेड एवंट या उस तरह का कोई अधिकारी नियुक्त करने के प्रश्न पर विचार किया जा रहा है।

भी कामूनगो : विचार तो है लेकिन वहां पर व्यापार इतना कम है कि और ज्यादा भादमी मुकर्रर करने की जरूरत नहीं महसूस होती हैं!

Shri Bhattacharyya: Sir, may I request you to ask the Government to give the replies in English also?

Shri C. D. Pande: For the proper understanding of Hindi-speaking people also!

Mr. Speaker: Very-well. Shri Bhakt Darshan.

भी भक्त वर्षान : क्या गवर्गमेंट के घ्यान में यह बात भाई है कि भारत भीर तिब्बत के बीच में जो व्यापार है वह प्रायः प्रतिवर्ष घटता जा रहा है भीर इसिलए क्या गवर्नमेंट यह विचार रखती है कि गवर्नमेंट लेविन पर कोई ऐसी एप्रीमेंट किया जाय ताकि वहां में निश्चित परिमाण में ऊन भादि चीजे भा तकें भीर इस देश के व्यापार को भक्का न लग सके ?

श्री कानूनगो : हां यह मामला सरकारी स्तर पर उठाया गया है भौर इस पर विचार हो रहा है ।

Shri Subbiah Ambalam: May I know the nature of the articles imported from Tibet into India?

Shri Kanungo: A long list has already been laid on the Table.

Pakistan Occupation of River Feni

*244. Pandit D. N. Tiwary: Will the Prime Minister be pleased to state:

(a) whether it is a fact that Pakistan has occupied the entire breadth

of river "Feni" and "char" land and "Island" in the river bed and has named it as Pakistan 'Island';

- (b) whether Pakistan Government has also evicted Indians from Belonia which is an Indian trade centre;
- (c) whether Pakistan has taken away many Indian boats carrying merchandise articles; and
- (d) if so, the value of articles seized and taken away?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):
(a) and (b). No Sir.

- (c) There have been some incidents on the Feni river in Sabroom Subdivision and on the Muhuri river in Belonia Sub-division of obstruction by Pakistani police to Indian nationals moving in boats and the seizure of boats. Protests have been lodged in some cases with the Government of Pakistan and in other cases with the East Pakistan Government.
- (d) Value of goods seized by Pakistani police from the boats is about Rs. 5,400.

Pandit D. N. Tiwari: May I know what is the reply of the Pakistan Government to the protests of the Government of India?

Mr. Speaker: Has any reply been received at all?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): On the general question or on this particular matter, Sir?

Mr. Speaker: On this particular one.

Shri Jawaharlal Nehru: Usually these protests need rather prolonged correspondence.

Pandit D. N. Tiwary: May I know whether Government is aware that the passage of Indian boats was obstructed and is still being obstructed there?

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Shrimati Lakshmi Menon; Yes. Sir.

Pandit D. N. Tiwary: May I know what steps Government has taken to facilitate the passage of boats and to restore trade there?

Shrimati Lakshmi Menon: We have already said that protests have been lodged and correspondence is proceeding.

Dock and Coal Workers in Madras Port

*245, Shri Tangamani: Will the Minister of Labour and Employment be pleased to state:

- (a) whether the Dock-workers. under the Madras Dock Labour Board in Madras Port are being given weekly-off with pay; and
- (b) whether the un-registered coal workers of Madras Port have been requesting the Government of India wages is ensured?

The Deputy Minister of Labour (Shri Abid Ali): (a) No.

(b) A representation was made to the General Manager, Southern Railway for ensuring payment of agreed wages before accepting tender for 1957-58 and a suitable clause was put into the agreement between the Railway administration and the contractors.

Shri Tangamani: In today's newspapers there is a report that a tripartite committee presided over by Mr. Jeejeeboy is working on a scheme in Calcutta and such a committee may be appointed for Madras. If there is such a proposal, could the hon. Minister tell us when the committee going to be appointed for Madras?

Shri Abid Ali: After the receipt of the report concerning Calcutta, we will consider the Madras question.

Shri Naravanankutty Menon: May I know whether the Government propose to establish Committees for the other major ports in India?

Shri Abid Ali: For Bombay. this scheme is already in force. For Calcutta, a Committee has been appointed. I have said that with regrad to Madras, we will consider the question after receipt of the Calcutta report.

. Shri Narayanankutty Menon: There are two other major ports. May I know whether the Government have considered the question of appointing a committee for the two other ports also?

Shri Abid Ali: Not at present.

Shri Tangamani; What is the clause that is being introduced in the case of contract labour engaged by the railway authorities in the Madras harhour?

Shri Abid Ali: The same as demanded by the Union that the agreement between the workers and the contractors should be implement-

Film Institute

*246. Shri Keshava: Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether a working party under the Chairmanship of Shri B. N. Sircar was appointed by Government to go into the question of starting a film institute:
- (b) if so, whether they paid a visit to the Chamarajendra Occupational Institute at Bangalore; and
- (c) whether they have submitted a report?

The Minister of Information and Broadcasting (Dr. Keskar): (a) to (c). Yes, Sir.

Shri Keshava: Is it not a fact that adequate material and personnel to start an institution of this type is available in this Occupational Institute in Bangalore?

Dr. Keskar: I have not understood the trend of the question. If the hon. Member implies that instead of trying